Cinemas

*1854. Shri S. N. Das: Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Question No. 175 on the 26th August, 1954 and supplementaries raised thereon and state:

(a) the extent to which the Directive issued by the Central Board of Film Censors to its Examining Committees has proved effective in checking the evils of cinemas;

(b) whether Government have, as a result of gauging public opinion with respect to Constitutional impediment to exercise sufficient control over the evils of cinemas, come to any conclusion ; and

(c) if so, the nature of the decision taken?

The Minister of Information and Broadcasting (Dr. Keskar): (a) the Board and its Panels have been carrying out satisfactorily the directives issued to them.

(b) and (c). No, Sir.

Social Education Organisers

*1856. Shri D. C. Sharma : Will the Minister of **Planning** be pleased o state the arrangements made so far by Gover ment in connction with the training of Social Education Organisers ?

The Deputy Minister of Planning (Shri S. N. Mishra): Five Centres were established on 1-4-1953, for the training of Social Education Organisers. Four of them were expanded in January, 1955, to double the intake of trainees in each course, and the fifth will be expanded as soon as the buildings are completed. The sixth Centre which hitherto functioned for giving specialised supplementary training for women Social Education Organisers will function at Baroda as a full-fiedged Centre from January, 1956. In addition, a Centre has been established at Ranchi for giving specialised supplementary training for 3 months to Social Education Organisers who will be posted in tribal areas. Four additional Training Centres are proposed to be established shortly.

Parliament House

*1361. Shri Kajrolkar : Will the Minister of Works, Housing and Supply be pleased to state :

(a) whether it is a fact that the Parliament House shows signs of leakage; and

(b) if so, the steps proposed to be taken in the matte The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) No, Sir.

(b) Does not arise.

Inter-State Trade

*1862. Thakur Jugal Kishore Sinha : Will the Minister of Commerce and Industry be pleased to state :

(a) whether any steps have been taken so far to encourage the inter-State trade; and

(b) if so, the names of the commodities in which the trade has increased ?

The Minister of Commerce (Shri Karmarkar): (a) As a result of improvement in the supply position of most essential commodities, the movement of which was regulated or restricted whether by the Central Government or by the State Government, the restrictions have progressively been removed except in the case of a few commodities, such as salt, coal, sugar cane and certain varieties of iron and steel.

(b) Precise and complete data are not available.

Tenancy Committee

*1863. Dr. Satyawadi: Will the Minister of Planning be pleased to lay on the Table of the House a statement showing :

(a) the progress made so far by the Tennancy Committee of the Panel on Land Reform set up by the Planning Commission; and

(b) whether any interim report has been submitted by this Committee ?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) The Committee has visited so e States and has held discussions with the Ministers and officers of the Governments of these States. The Committee will be visiting a few more States before making its recommendations to the Panel.

(b) No, Sir.

"Kashmir Princess" Crash

*1864. Shri S. N. Das: Will the Primer Minister be pleased to state:

(a) whether it is a fact that the culprit who was responsible for the sabotage of of the Indian airliner 'Kashmit Princess' in April 1955 has been traced by the Hongkong authorities;

(b) if so, whether his whereabouts have been ascertained ;

(c) whether the authority within whose jurisdiction the alleged culprit has been found, has been asked to extradite the accused ; and

(d) if so, with what results ?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a), to (d). The alleged culprit is said to be now in Formosa. We are informed that the United Kiedom Government have requested the Formosan authorities for his extradition to Hong Kong. The result of this approach is not yet known.

Sports Goods Industry

*1865. Shri D. C. Sharma : Will the Minister of Commerce and Industry be pleased to state the total amount of financial assistance given to the Punjab State for the promotion of sports goods industry during the year 1955-56?

The Minister of Commerce (Shri Karmarker): No financial assistance has b en given to the Punjab State for promotion of sports goods industry as such.

British Steel Mission Report

Dr. Rama Rao: *1866. { Dr. Ram Subbeg Singh : Shri Bhagwat Jha Azad; Shri Bhagwat Jha Azad; Shri Veeraswamy:

Will the Minister of Iron and Steel be pleased to state :

(a) whether it is a fact that the British Steel Mission have submitted a report about the proposed Steel plant;

(b) if so, the main recommendations thereof :

(c) whether the selection of the site has been finalised;

(d) the steps being taken to implement the project ;

(e) whether Government have accepted the main recommendations ; and

(f) if so, what they are ?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : (a) Yes, Sir.

(b) The Mission has expressed the view that-

(i) a steel plant with a million tons ingot capacity will be technically sound,

(ii) the main products should be medium and lights sections, billets for forging and rerolling and wheels tyres and axles for railways.

The plant also produce about 350,000 tons of pig iron.

(c) No, Sir. Not yet.

(d) to (f). Government have accepted the scheme in general and have decided to implement the proposal to construct a third steel plant. A firm of Consulting En-gineers will be appointed to examine the scheme in detail and to advise Government on technical matters.

Diamond Cutting Industry

* 1**867**. Shri S. N. Das : Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that diamond cutting industry in India is passing through difficult times and the number of workers engaged in this country has fallen to an appreciable degree;

(b) if so, the causes thereof;

(c) the total quantity and value of rough diamonds imported during the years 1954-55 and 1955-56 so far; and

(d) whether there are any restrictions placed on their imports?

The Minister of Commerce (Shri Karmarkar) : (a) Government have no information.

(b) Does not arise.

(c) Rs. 9,34,452 in 1954-55 and Ra. 62,293 for two months (April and May) in 1955-56. Figures of quantity are in 1955-56. not available.

(d) Diamonds (uncut and unset) are allowed to be imported on a quota of 75% with additional provision for imports under Export Promotion Scheme. Fur-ther 90% of the face value of the licences for Precious Stones can also be utilised for the import of precious stones uncut and unset.

Progress Report of First Five Year Plan

954. Shri N. B. Chowdhury : Will the Minister of Planning be g pleased to state:

whether the Four Years Pro-(a) gress Report in respect of the First Five Year Plan will be laid on the Table of the House; and

(b) if so, when?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir.

(b) By the end of October, 1955.